

C. A. T. Bench, JAIPUR

Date of Order

Orders

8/9/93

Mr. S.K. Jain - Counsel for applicant.

At the request
of the learned counsel
for the applicant, may
be listed for admission
on 3/12/93.

(O. P. Sharma)

Administrative Member

G.K. Mishra

Co.

Member (M.A.)

3.12.93

Mr. S. K. Jain - Counsel for applicant.

The applicant shall file a fresh
O.A. along with the copy of charge sheet
and the documents produced under
Section 173 CrP.C. if the challan has been
filed without the relevant record at
this stage the petition can not be
decided. This petition is dismissed
with the liberty to file a fresh O.A.
after filing the relevant documents.

Only sent to
in app - C
& up cl
(M. Bhargava)
and 30/12/93
ok 15/12/93

(O.P. Sharma)
Member (A)

G.K. Mishra
Vice Chairman